

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-128/2007/4939/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati the <sup>PK</sup>7 June, 2024.

Sub: **Casual leave and Restricted holiday.**

Ref:- Your letter No. DJ.XII-2/2024/3030/E, dtd. 05.06.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **three days casual leave on 18.06.2024, 19.06.2024, 21.06.2024 and restricted holiday on 20.06.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 15.06.2024 till the morning of 24.06.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-128/2007/4940/A, dated 7-6-2024**

Copy to:

✓. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**